

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 199 of 2019

IN THE MATTER OF:

Navneet Gupta Appellant

Vs

Bharat Tractors Pvt. Ltd. & Ors. Respondents

Present:

For Appellant: Mr. Palash Agarwal, Advocate.

For Respondents: Mr. Pragalbh Bhardwaj, Advocate.

ORDER

12.09.2019 The other matter is likely to be listed on 16th October, 2019, let this Appeal be also listed on **16th October, 2019** along with Company Appeal (AT) No.242 of 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)